

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4489  
ANSWERED ON:22.04.2013  
IMPLEMENTATION OF WAGE BOARD REPORT  
Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the details of the newspapers which have implemented the report of Majithia wage board for journalists so far;
- (b) the details of the States which have set up special cells for speedy implementation of the report of wage board as per the directions of the Union Government;
- (c) whether the Government would withdraw the financial and physical assistance/facilities to those media houses which are delaying the implementation of the said report;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a): As per the information available, numbers of newspapers which have fully implemented the report of the Majithia Wage Board so far are: 2 in Chhatisgarh, 15 in Gujarat, 4 in Haryana, 4 in Kerala, and 11 in Rajasthan.

(b): As per the information available, the States which have formed Tripartite Committees for implementation of the report of the Wage Board are Chhatisgarh, Goa, Kerala, Rajasthan, Tamil Nadu and Tripura.

The UTs which have formed Tripartite Committees for the same purpose are Andaman & Nicobar Islands, Chandigarh and Delhi.

(c): There is no provision either in the Act or in the notification to withdraw the financial and physical assistance / facilities to those media houses which are delaying the implementation of the said report.

(d): Does not arise.

(e): Does not arise.